

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CA01/16	119/16	Hearing	391 394 186.	Dr.Sabhpathi Dorai Raju Vs M/sPeerless EngineeringProducts Ltd

SL.NO. NAME (IN CAPITAL)
&

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

1 S. HARI
94449 35493

[Signature]
[Signature]
Petitioner

[Signature]

2. K.V. SATISH
98453 93750

Att. Respondent

[Signature]

ORDER

Counsel for petitioner is present. Counsel for R-2 is present. Heard counsel for R-2 in Part.

For continuation posted to 07-04-2017.

[Signature]
8/3
Member (J)

[Signature]
Member (T)